

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.**

To,

**Dr. Geeta Oberoi,
Professor,
(Director Incharge),
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)**

No. 434/JR(S)/2015

Dated: Allahabad: August 17, 2015

Subject: Nominations for Programmes scheduled to be held in the month of September to November, 2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter no. NJA/Dir/Ac.Prog./2015-16/ 2361 dated 26.06.2015 on the above subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of September to November, 2015 at National Judicial Academy, Bhopal:

S.N	PROG . NO.	PROGRAMME DATE		NAME OF THE PROGRAMME	NOMINATED OFFICERS
		FROM	TO		
1.	P-941	02.09.2015	06.09.2015	Workshop on Impact Assessment: Methods Available	1. Sri Ram Manohar Narayan Mishra, Additional Director, JTRI, Lucknow
2.	P-944	21.09.2015	23.09.2015	Workshop on the Use of ADR System	1. Sri Ram Krishna Gautam, District Judge, Meerut
3.	P-945	24.09.2015	27.09.2015	Workshop to Assess nature of difficulties faced by POCSO courts	1. Sri Devendra Kumar Garg, Additional District & Sessions Judge, Hamirpur, 2. Sri Ashok Kumar Singh VII, Additional District & Sessions Judge, Basti
4.	P-946	28.09.2015	30.09.2015	Conference on Functions of Registrar (Vigilance/Intelligence)	Sri Virendra Kumar II, Special Officer Vigilance, High Court, Allahabad
5.	P-947	02.10.2015	04.10.2015	Seminar on Sentencing Ethics	1. Sri Ashok Kumar -VIII, District & Sessions Judge, Kasganj
6.	P-949	12.10.2015	14.10.2015	Conference on Functions of Registrar (Vigilance/Intelligence)	Sri Virendra Kumar II, Special Officer Vigilance, High Court, Allahabad
7.	P-952	01.11.2015	05.11.2015	Workshop on Development of Innovative Pedagogies for Delivery of Training	1. Sri Pradeep Kumar Singh-II. HJS, Additional Director (Administration), JTRI, Lucknow
8.	P-954	13.11.2015	15.11.2015	Workshop on Access to Justice	1. Sri Ali Zamin, District & Sessions Judge, Mirzapur
9.	P-956	23.11.2015	25.11.2015	Conference on Functions of Registrar (Inspection)	1. Sri Brij Mohan Gupta-II, Joint Registrar (Jud.) (Inspection), High Court, Allahabad
10.	P-957	26.11.2015	29.11.2015	Workshop on Personal Law, Family Disputes, Prevention of Domestic Violence Law to raise	1. Sri Aejaz Ahamd Ansari, Principal Judge, Family Court, Hamirpur 2. Sri Rohitash Singh Gangawar, Principal Judge, Ghazipur

				greater Gender Sensitivity (Courts dealing with Matrimonial issues)	3. Smt. Jyotsana Sharma, Principal Judge, Family Court, Firozabad
11.	P-958	30.11.2015	02.12.2015	Conference on Functions of Registrar (Administration)	Sri Jitendra Kumar Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 434(i)/JR(S)/2015 dated: August 17, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Basti, Firozabad, Ghazipur, Hamirpur, Kasganj & Mirzapur with the request to kindly inform the officers concerned accordingly.
3. The Director, Institute of Judicial Training & Research, U.P, Lucknow with the request to kindly inform the officer concerned accordingly.
4. Sri Ram Krishna Gautam, District & Sessions Judge, Meerut, Sri Virendra Kumar II, Special Officer Vigilance, High Court, Allahabad, Sri Brij Mohan Gupta-II, Joint Registrar (Judicial) (Inspection), High Court, Allahabad and Sri Jitendra Kumar Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)